

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/2120/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Arunima Deka,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 27th May, 2020.

Sub:- **Station leave.**

Ref:- Your letter Nos. F.C.(B)/2020/192 dtd. 22.05.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission with your official vehicle, at your own cost, from the evening of 22.05.2020 till the morning of 26.05.2020.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/2121/A, dated 27.5.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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